<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 9th July 2025 as follows :

Sr No	Date	Sr No	Date
19	July 23,2025	51	July 11,2025
20 to 28	July 30,2025	52 to 58	August 04,2025
29 to 32	July 31,2025	59 to 67	August 05,2025
33	July 11,2025	68 to 76	August 06,2025
34 to 38	July 31,2025	77 to 85	August 07,2025
39 to 47	August 01,2025	86 to 94	August 08,2025
48	August 04,2025	95 to 103	August 11,2025
49	July 16,2025	104 to 110	August 12,2025
50	August 04,2025		

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 14th day of July, 2025.

By order,

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.